

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 160 of 2012

Dated : 4th July, 2014

Reliance Infrastructure Ltd.

..... Appellant(s)

Versus

M.E.R.C. & Ors.

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **24.07.2014.**

COURT MASTER